

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

124

Appeal No.490/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10THAUGUST, 2018, 10:30 A.M

Name of the Company	Kashyap Steel Pvt.Ltd.-Vs-ROC, Jharkhand.		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS Sangeev law Director
Company Secretary in Practice
Appellant
10th Aug
18

ORDER

The Ld. Pr.CS appears for the appellant. He produced some documents alongwith affidavit. It is taken on record. The matter stands to come up for further consideration on 12.09.2018.

List the matter on 12.09.2018.

Sd

(M. B. Gosavi)
Member(J)